

**PETITION FROM HARIJANS OF KAPASAD (U.P.)**

\*123. SHRI C. JANARDHANAN :  
SHRI DHIRESWAR  
KALITA :  
SHRI J. M. BISWAS ;  
SHRI INDRAJIT GUPTA :  
SHRI RAMAVATAR  
SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that fifty-five Harijans of Kapasad, a village in U.P., come recently to the capital to seek protection of the Union Food Minister against the alleged atrocities by the Police and landowners;

(b) whether it is also a fact that these Harijans have presented a petition to the Union Food Minister in this regard; and

(c) the action taken by Government in this connection ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :  
(a) and (b). Yes, Sir.

(c) The question has been forwarded to the State Government for inquiry and report. The State Government have made necessary arrangements to ensure peace and security in the village.

सफदरजंग हवाई अड्डा, नई दिल्ली

\*124. श्री विष्णु मिश्र :

श्री भारत सिंह चौहान :

श्री टी० पी० शाह :

क्या पर्यटन तथा असेनिक उड्यन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सफदरजंग हवाई अड्डा, नई दिल्ली को कहीं अन्यत्र ले जाने का निर्णय किया गया है;

(ख) यदि हां, तो इस हवाई अड्डे को किस स्थान पर ले जाया जायेगा; और

(ग) वर्तमान हवाई अड्डे के स्थान को किस कार्य के लिये उपयोग करने का विचार है ?

पर्यटन तथा असेनिक उड्यन मंत्री (डा० कर्ण सिंह) : (क) विमान परिचालकों को सफदरजंग हवाई अड्डे से हटा कर एक नई जगह ले जाने का प्रस्ताव अभी विचाराधीन है ।

(ख) कई दूसरे स्थानों का सर्वेक्षण किया गया है, किन्तु अभी तक कोई निर्णय नहीं किया गया है ।

(ग) दिल्ली 'मास्टर प्लान' के अनुसार सफदरजंग हवाई अड्डे की भूमि का मनोरंजन-आत्मक प्रयोजनों के लिये उपयोग किया जाना है ।

**HUMAN SACRIFICE IN RAJASTHAN**

\*125. SHRI K. LAKKAPPA :  
SHRI P. L. BARUPAL :  
SHRI R. K. AMIN :  
SHRI RAM SWARUP  
VIDYARTHI :  
SHRI R. R. SINGH DEO :  
SHRI GADILINGANA  
GOWD :  
SHRI P. N. SOLANKI :  
SHRI K. P. SINGH DEO :  
SHRI K. SURYANARA-  
YANA :  
SHRI HIMATSINGKA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received a complete report from the Rajasthan Government that a 12 year old Harijan boy was sacrificed by a contractor on the occasion of inauguration of the construction of a tank in Udaipur (Rajasthan);

(b) if so, the details thereof; and

(c) Government's reaction thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :  
(a) and (b). A statement is laid on the Table of the House.

## STATEMENT

According to the information received from the State Government, a boy named Khuman Singh aged about 12 years, and resident of village Madra in Udaipur District was employed on the construction of an anicut in village Madra, contract for which had been given by Panchayat Samiti Kotra to one Shri Udailal Lohar. On the evening of 21st May, 1968 he did not return home. The members of his family thought that he had gone to another village with one Chunia Daroga in search of a job, as he had been saying earlier. However, on the 22nd May 1968 the younger brother of Khuman Singh saw Chunia Daroga working at the anicut. He informed his mother and the other relations about it. Chunia Daroga was known in the village to be a medium of occasional divine inspirations, who could make oracular utterances under such inspirations. When asked about Khuman Singh he pretended to be under the spell of such inspiration and said that he had been swallowed by a giant reptile. On the 27th May Khuman Singh's father reported about his disappearance to police station Ogra. The police made efforts to trace out the boy, but remained unsuccessful. On the 3rd July, 1968, the Station House Officer happened to visit the village of Khuman Singh, when his father furnished a written report alleging that he suspected Chunia Daroga to be the murderer. Chunia Daroga was arrested and intensively interrogated. On his disclosure the buried skeleton of the deceased Khuman Singh and his blood-stained clothes were recovered. 5 more persons, including Hiralal Jain, who was financing the contract for the anicut, were arrested. 5 accused persons made confessions under Section 164 Cr. P. C. Hiralal Jain was disclosed to have paid Rs. 1,000/- for the ghastly murder, because he wanted a human sacrifice to start the work on the anicut. All the accused persons have been challaned and the case is pending in the court of the Sub-Divisional Magistrate.

(c) The State Government have been advised to ensure prompt investi-

gation under senior police officers, so that the persons responsible for such crimes are speedily brought to trial. They have also been requested to go to the root causes of such heinous crimes.

## LOSS ON ACCOUNT OF THE STRIKE BY THE CENTRAL GOVERNMENT EMPLOYEES

\*127. SHRI SRADHAKAR SUPAKAR:  
SHRI N. K. SOMANI :  
SHRIMATI NIRLEP KAUR:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total amount of loss sustained by Government on account of the token strike by a section of the Central Government Employees on the 19th September, 1968 and subsequent "Work to Rule";

(b) the details of the loss; and

(c) the additional expenditure Government have to incur in case the demands of the Central Government employees are acceded to?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Information is being collected and will be placed on the table of the Lok Sabha as soon as possible.

(c) This is a hypothetical question and many variables are involved since all the demands are not precise. However, an analysis will be made and an approximate idea given as early as possible of the financial implications or assumptions which will be stated in the analysis.

## COMMUNAL PROPAGANDA BY NEWSPAPERS

\*128. SHRI HEM BARUA :  
SHRI VALMIKI CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :